

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:993

ANSWERED ON:19.07.2002

BILL ON SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS

RAMSHETH THAKUR

**Will the Minister of FINANCE be pleased to state:**

(a) whether there is any proposal to bring forward Bill regarding securitisation and reconstruction of financial assets and enforcement of security interest;

(b) if so, the details thereof; and

(c) the time by which the said Bill is likely to be introduced in Parliament?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE):

(a) to (c) President has promulgated an Ordinance on 21 st June, 2002 on the subject mentioned in the question. Copy of the Ordinance has been laid before the House. Government plans to bring a replacement Bill during the current session itself.